

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 15<sup>th</sup> February, 2018

Time : 10.30 A.M.

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR DIRECTION</b>				
1.	Original Application No. 61/2017(CZ) <b>(M.A.No.352/17)</b> <b>(M.A.No.402/17)</b> <b>(M.A.No.479/17)</b>	Kamal Patel Vs The Union of India & Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Shantanoo Saxena, Adv. Mr. Om Shankar Shrivastava, Adv.	
<b>FOR ADMISSION</b>				
2.	Appeal No. 08/2018(CZ)	Amit Singh Vs. Collector, District - Panna & Anr.	Mr. K.P.Shrivastava, Adv.	
<b>AFTER NOTICE</b>				
3.	Original Application No. 04/2018(CZ)	Rajesh Rangari Vs. Union of India & Ors	Mr. Prashant Sthapak, Adv.	
<b>FOR COMPLETION OF PLEADING</b>				
4.	Original Application No. 144/2017(CZ)	Ram Hari Pandey Vs The Collector of Bhind & 2 Ors.	Mr. Sohit Mishra, Adv. Mr. Sachin K. Verma, Adv.	
5.	Original Application No. 75/2017(CZ)	Rahul Bairagi Vs State of M.P. & Anr.	Ms. Anamika Kumar, Adv. Mr. Sachin K. Verma, Adv.	
<b>FOR HEARING</b>				
6.	Original Application No. 128/2017(CZ)(THC) <b>(W.P.No.7089/15)</b>	Suvidha Seva Sansthan Vs State of MP & Ors.	Mr. B.K.Vaishya, Adv. for Petitioner	

**Note : No Hon'ble Members is posted in this bench. The Cases listed on 15-02-2018 shall be adjourned to 03-04-2018 instead of 27-03-2018 due to local holiday declared by NGT (PB) New Delhi.**

For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)